

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1102
ANSWERED ON:17.07.2014
COLLECTION OF TOLL TAX
Patil Shri Shivaji Adhalrao;Shrirang Shri Chandu Barne

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the toll tax is to be collected on the highways constructed under PPP Model;
- (b) if so, whether the toll tax is being collected without completion of the projects;
- (c) if so, the reasons therefor;
- (d) whether service lanes through which buses, trucks and other vehicles pass have been damaged and have added to the woes of the travellers; and
- (e) if so, the details thereof along with the action taken or proposed to be taken by the Government to stop collecting toll tax on the highways under construction throughout the country?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI KRISHANPAL GURJAR)

- (a) Yes, Madam.
- (b) Fee is being levied and collected as per applicable fee rules and provisions of the concession agreement.
- (c) Does not arise.
- (d) No, Madam. National Highways are being kept in traffic worthy conditions.
- (e) Does not arise.